

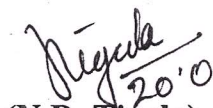
# HIGH COURT OF CHHATTISGARH : BILASPUR

[Roster w.e.f. 23/04/2012]

Endt. No. 2692 /A.R.(J)/2012

Bilaspur, dated 20/04/2012

|     |   |
|-----|---|
| 1.  | Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.                      |
| 2.  | Reader to Hon'ble Dr. Justice I.M. Quddusi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.               |
| 3.  | Reader to Hon'ble Mr. Justice Abhay Manohar Sapre, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.        |
| 4.  | Reader to Hon'ble Mr. Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.          |
| 5.  | Reader to Hon'ble Mr. Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.        |
| 6.  | Reader to Hon'ble Mr. Justice T. P. Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.               |
| 7.  | Reader to Hon'ble Mr. Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.      |
| 8.  | Reader to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.          |
| 9.  | Reader to Hon'ble Mr. Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.        |
| 10. | Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.      |
| 11. | Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship. |
| 12. | Reader to Hon'ble Mr. Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.             |
| 13. | Reader to Hon'ble Mr. Justice Radhe Shyam Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.         |
| 14. | The Advocate General, Government of Chhattisgarh, BILASPUR.   |
| 15. | The Registrar General, High Court of Chhattisgarh, BILASPUR.  |
| 16. | The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.  |
| 17. | The Addl. Registrar Judl./Admn./H.C.Est. , High Court of Chhattisgarh, Bilaspur.  |
| 18. | The Secretary, High Court Legal Services Committee, Bilaspur.   |
| 19. | The Secretary, High Court Bar Association, BILASPUR.  |
| 20. | The Asstt. Solicitor General of India, Central Govt. High Court Premises, Bilaspur  |
| 21. | The Deputy Registrar (Criminal /Civil/W.P & Copying), High Court of Chhattisgarh, BILASPUR.                                     |
| 22. | The Section Officer (Civil / Criminal / W.P./ Central Filing), High Court of Chhattisgarh, BILASPUR.                            |
| 23. | The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.   |
| 24. | Cause List Section, High Court of Chhattisgarh, Bilaspur.   |

  
(N.D. Tigala)  
Addl. Registrar (Judicial)

